

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

SECTION : 10 of IBC, 2016

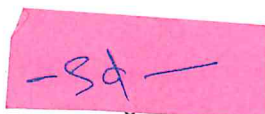
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Arun Kathpalia, Sr. Advocate with Ms. Medha Sachdeva, Advocate

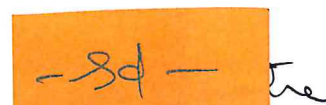
Present for the Respondent: Mr. NPS Chawla, Mr. Sanjay Datta,
Mr. Aaryan Sharma, Advocates for RP
Mr. Arun Khatri & Ms. Kriti Krishana, Advocates

ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 19th December, 2019 at 2:00 pm.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**